

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 106
13(ND)2010

IN THE MATTER OF:

Sh. Kapoorchand A. Sanghvi & Ors	...	Applicant/Petitioner
Versus		
M/s. TI Steels Pvt. Ltd. & Ors	...	Respondent

Under Section: 397/398

Order delivered on 09.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 12.03.2021.



T.S. Singh
(Court Officer)